## GOVERNMENT OF INDIA PRIME MINISTER LOK SABHA

UNSTARRED QUESTION NO:1575 ANSWERED ON:14.08.2013 ACCOUNTABILITY OF ADMINISTRATION Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of PRIME MINISTER be pleased to state:

(a) whether the Government system needs to be made prompt and efficient besides making it public friendly;

(b) if so, the reaction of the Government thereto;

(c) whether the Government has taken any remedial steps to make the administration accountable in the country; and

(d) if so, the details thereof and if not, the reasons therefor?

## Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a) to (d): The Second Administrative Reforms Commission (2nd ARC) was constituted to suggest measures to achieve a proactive, responsive, accountable, sustainable and efficient administration for the country at all levels of the Government among others. The Commission submitted 15 Reports to the Central Government on various aspects of governance.

In order to expedite implementation of accepted recommendations of 2nd ARC, all Central Ministries/ Departments have been requested in April-May, 2013 to set up institutional mechanism under the chairpersonship of concerned Secretaries to monitor the implementation of the same. Similarly, States/Union Territories have been requested in May, 2013 to set up institutional mechanism under the chairpersonship of respective Chief Secretaries/Administrators to monitor the implementation of recommendations of 2nd ARC.